

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 17-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
HEARING ON IA				
1	O.S. 1856/2015 (SUMMONS) IA/1/2015		Manjunath N Vs Krishnareddy K C	
2	O.S. 678/2018 (SUMMONS) IA/1/2018		Sudhakar B C Vs Chikka Munishamappa	M V Chandra Shekar Reddy
CROSS EXAMINATION OF PW				
3	O.S. 1042/2017 (EVIDENCE.) IA/1/2017 IA/2/2017		Narendra K N Vs Gayathri A	Chandrashekar C
PLNTF EVIDENCE				
4	O.S. 1277/2014 (EVIDENCE.) IA/1/2014		Jayamma Vs Sharadamma	K C V
5	O.S. 1659/2015 (EVIDENCE.) IA/1/2015		Srinivasa Reddy P K Vs Ramesh H J	KRISHNA REDDY
6	O.S. 1372/2017 (EVIDENCE.)		Ravi Kumar J Vs Chinnamma	K C A
7	O.S. 1595/2017 (EVIDENCE.) IA/1/2017 IA/2/2017		Ramakka Vs Gowramma	Manjunatha B.V.
8	O.S. 606/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Chikkamuniyappa	Jamuna
12:00 P.M - 1:00 P.M				
AWAIT RECORDS				
9	O.S. 1019/2017 (SUMMONS) IA/1/2017		Mangamma Vs Ramaiah S	H N Babu
HEARING ON IA				
10	EX 37/2012 (SUMMONS)		ERAPPA SINCE DEAD BY LRS Vs THE SPECIAL LAND ACQUISITION	
11	O.S. 155/2018 (SUMMONS) IA/1/2018 IA/2/2018		Kum. Pavani, Rep. by Krishna Prasad S Vs Thimmegowda	K R Ramesh
12	O.S. 723/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018		SHAKUNTALAMMA Vs PUTTACHAR	D.L. SOMESH

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13	O.S. 779/2020 (SUMMONS) IA/1/2020		GEETHA Vs KHATUN BI	SHIVAYOGIMATH ASS
14	O.S. 1212/2020 (SUMMONS) IA/1/2020		JAYAMMA Vs SRINIVASA MURTHY B J	SRIYUTHS
15	M.A. 67/2020 (NOTICE) IA/1/2020		SHANTHAMMA K Vs LAKKAPPA	K R CHANDRASHEKARAREDDY

3:00 P.M - 4:00 P.M

HEARING ON IA

16	EX 32/2012 (SUMMONS)		KRISHNAPPA Vs THE SPECIAL LAND ACQUISITION OFFICER	
17	EX 33/2012 (SUMMONS)		HUCHAPPA Vs THE SPCIAL LAND ACUQISITION OFFICER	
18	EX 35/2012 (SUMMONS)		NARASIMHAIHAH .P Vs THE SPECIAL LAND ACQUISITION OFFICER	
19	EX 40/2012 (SUMMONS)		NANJUNDAPPA Vs THE SPECIAL LAND ACQUISITION OFFICER	P KRISHNAPPA EXPARTY
20	EX 41/2012 (SUMMONS)		NARAYANAPPA.R Vs THE SPECIAL LAND ACQUISITION OFFICER	P KRISHNAPPA
21	EX 42/2012 (SUMMONS)		MUNIYAPPA Vs THE SPECIAL LAND ACQUISITION OFFICER	P KRISHNAPPA
22	EX 48/2012 (SUMMONS)		NARAYANAPPA Vs THE SPECIAL LAND ACQUISITION OFFICER	
23	EX 49/2012 (SUMMONS)		MUNIYAPPA DEAD BY LRS Vs THE SPECIAL LAND ACQUISITION OFFICER	
24	EX 51/2012 (SUMMONS)		DODDAPAPANNA Vs THE SPECIAL LAND ACQUISITION OFFICER	
25	EX 52/2012 (SUMMONS)		GOVINDAPPA.B Vs THE SPECIAL LAND ACQUISITION OFFICER	

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26	EX 53/2012 (SUMMONS)		SHAMANNA.M Vs THE SPECIAL LAND ACQUISITION OFFICER	A. R D
27	EX 54/2012 (SUMMONS)		POOJAPPA since dead by LRS Vs THE SPECIAL LAND ACQUISITION OFFICER	H C SUDARESH
28	EX 55/2012 (SUMMONS)		LAKSHMAIAH.G Vs THE SPECIAL LAND ACQUISITION OFFICER	BHANU PRASAG
29	EX 56/2012 (SUMMONS)		KEMPANNA.N Vs THE SPECIAL LAND ACQUISITION OFFICER	
30	EX 59/2012 (SUMMONS)		MUNISWAMAPPA.R Vs THE SPECIAL LAND ACQUISITION OFFICER	
Cases listed below are adjourned due to Covid 19				
31	EX 63/2012 (SUMMONS)	19-11-2020	MUNIYAPPA.G SINCE DECEASED BY LRS Vs THE SPECIAL LAND ACQUISITION	P KRISHNAPPA EXPARTY
32	EX 64/2012 (SUMMONS) IA/1/2012 IA/2/2012	19-11-2020	BYRAPPA.N Vs THE DEFENCE ESTATE OFFICER	RR
33	EX 65/2012 (SUMMONS)	19-11-2020	MUNISWAMAPPA.N Vs 1 THE SPECIAL LAND	EXPARTY
34	O.S. 1654/2018 (EVIDENCE.) IA/1/2018	20-01-2021	MUNINARAYANAPPA Vs PATALAPPA	JAGANNATH
PLNTF EVIDENCE				
35	Misc 31/2018 (EVIDENCE.)	20-01-2021	Muniraju G Vs Hanumantharaya	H V Marigowda
36	O.S. 1354/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	20-01-2021	Yashodamma Vs Akkayamma	A G N
37	O.S. 656/2019 (EVIDENCE.) IA/1/2019	20-01-2021	Munivenkatappa Vs Gowramma	PRAKASH T.HEBBAR
38	O.S. 769/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	20-01-2021	ARUNKUMAR B G Vs GOPALKRISHNA	G P

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39	Misc 145/2019 (EVIDENCE.) IA/1/2019	20-01-2021	Master Mukesh Vs Kashiyamma	G Vinay
40	O.S. 1176/2019 (EVIDENCE.) IA/1/2019	20-01-2021	Prabhavathi D Vs Mahadevappa M	T P Shivananda
41	O.S. 1410/2019 (EVIDENCE.) IA/1/2019	20-01-2021	Minirangaiah Vs Kantharaju	Nanda Kumar B L
42	O.S. 1781/2019 (EVIDENCE.) IA/1/2019	20-01-2021	Anjinamma Vs Karagappa	Reddy and Reddy
CROSS EXAMINATION OF PW				
43	O.S. 1993/2015 (EVIDENCE.) IA/1/2015	21-01-2021	Manohara B S Vs Moksha Veerandra	K.ABHINAV ANAND
44	G and WC 3/2018 (EVIDENCE.)	21-01-2021	FUHAID NAZIR AHMED Vs LUBNA THABSEEM PALLIKERE	GOVINDRAJ
PLNTF EVIDENCE				
45	O.S. 193/2018 (EVIDENCE.)	21-01-2021	Ramanjanappa Vs Muniyappa	C Manjunath
AWAIT SUMMON/NOTICE				
46	Misc 106/2019 (SUMMONS) IA/1/2019 IA/2/2019	06-02-2021	VENKATAGIRIYAPPA Vs MUNIYAMMA	S N R
47	O.S. 1051/2019 (SUMMONS) IA/1/2019	06-02-2021	Savithri H, Rep. by her SPA Holder C Appar Vs Dhananjaya K	A John
NOTICES				
48	R.A. 79/2019 (SUMMONS) IA/1/2019	06-02-2021	Ammaiamma Vs Mohan H Y	Janardhana B
SS TO DEFT. BY RPAD				
49	O.S. 1195/2019 (SUMMONS)	06-02-2021	THIMMAKKA Vs NARAYANAPPA S J	S G L
WRITTEN STATEMENT				
50	O.S. 1070/2019 (SUMMONS) IA/1/2019	06-02-2021	Sharad Javeri Vs Sophie Santhakumar	PRAKASH T HEBBAR
AWAIT SUMMON/NOTICE				
51	O.S. 1267/2019 (SUMMONS)	08-02-2021	Shivanna H L Vs Venkatalakshmamma	Satyaki Associates

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52	M.A. 64/2019 (SUMMONS) IA/1/2019 IA/2/2019	08-02-2021	M/s Suncity Gloria Apartment, Rep. by its Manager, Deshikachar Vs Claret Nivas, Rep. by its GPA Holder Father Chacko	G H Nagaraj
53	O.S. 1676/2019 (SUMMONS) IA/1/2019 IA/2/2019	08-02-2021	Nagesh T Vs Munivenkata Reddy R	G Jairaj
SUMMONS				
54	O.S. 1474/2019 (SUMMONS) IA/1/2019	08-02-2021	M/S TUV RHEINLAND (INDIA) PVT LTD Vs M/S PAN INDIA INFRAPROJECTS PVT.LTD.,	VIDHII PARTNERS
55	O.S. 1595/2019 (SUMMONS) IA/1/2019 IA/2/2019	08-02-2021	Kumari Ammayamma Vs Yellamma	Vinod Kumar N M
56	O.S. 1973/2019 (SUMMONS) IA/1/2019	08-02-2021	Shivanna K Vs Hemavathi K	Anjaneya reddy
57	O.S. 58/2020 (SUMMONS) IA/1/2020	08-02-2021	SRIDHARA Vs MAMATHA D	MUNIKRISHNA
WRITTEN STATEMENT				
58	O.S. 1618/2019 (SUMMONS) IA/1/2019	08-02-2021	Vinay G R Vs Ashok M	Baliga B M
59	M.C. 166/2020 (SUMMONS)	09-02-2021	HEMALATHA H L Vs NIL	Anupama M V
NOTICES				
60	R.A. 57/2020 (SUMMONS) IA/1/2020 IA/2/2020	09-02-2021	ZAREENA BEGUM REP. BY N ABDUL RAHIM Vs RANGAPPA K R	JANARDHANA G
SUMMONS				
61	O.S. 81/2020 (SUMMONS) IA/1/2020	09-02-2021	Sunitha Vs Indiramma	Nagendra Muniyappa
62	O.S. 516/2020 (SUMMONS) IA/1/2020	09-02-2021	Rajamma Vs Pillamma	T.S.RAVINDRA KUMAR
63	O.S. 742/2020 (SUMMONS)	09-02-2021	CANARA BANK Vs MUNIVENKATASWAMY K H	R A Mohan
64	O.S. 865/2020 (SUMMONS) IA/1/2020	09-02-2021	KONDAPPA V Vs SRINIVAS V	RAJASHEKAR REDDY B R

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65	O.S. 105/2018 (A.D.R) IA/1/2018	09-02-2021	Vijayamma alias Vijayalakshamma T Vs Marenahallappa	Rajanna C

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11:00 A.M - 12:00 P.M				
1	M.C. 4/2015 (SUMMONS)		Naveen Kumar N Vs Maithri M L	K.SHIVASHANKAR
OBECTION				
2	R.A. 80/2019 (SUMMONS) IA/1/2019		Hussain Bi Vs Rafeeq Ahmed	Srinivas
3	O.S. 1712/2004 (HEARING) IA/1/2004		M PUSHPAMBA Vs M SADANANDA	K.V. NARASIMHAN
4	O.S. 1696/2014 (ISSUES.) IA/1/2014		Venkatesh Vs Sunitha	Anantharama C
CROSS EXAMINATION OF DW				
5	O.S. 1209/2004 (EVIDENCE.) IA/1/2004		SHANTHAMMA Vs ALIAS BYANNA DODDA BYANNA	H.V.SUBRAMANYA CR
PLNTF EVIDENCE				
6	O.S. 419/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Gangathimmakka Vs Papamma @ Siddamma	H Maregowda
7	O.S. 1682/2014 (/0000) (EVIDENCE.) IA/1/2014		Zaibun Vs Saram Bee	B N A
8	O.S. 785/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		Arogya Mary Vs Anitha Bisalika	RAJANNA
9	O.S. 1850/2013 (ARGUMENTS.) IA/1/2013		Indiramma M Vs Muninaga Reddy @ M.N. Reddy	L Chandrashekar
10	M.V.C. 345/2015 (ARGUMENTS.)		ANIL Vs MANJUNATHA L.	REEYAZULLA SHARIEFF
11	R.A. 110/2018 (ARGUMENTS.)		Beeralingappa K Vs Chickkayellamma, Since dead by her legal heirs Munisiddappa	R V P
12	R.A. 67/2020 (ARGUMENTS.)		SIDDAGANGAPPA Vs MANJUNATH P	B S MURALI

ARGUMENTS

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13	O.S. 1059/2004 (ARGUMENTS.) IA/1/2004		GOWRAMMA Vs RUKMINIYAMMA	K.V. RAMACHANDRA
14	O.S. 1564/2004 (ARGUMENTS.) IA/1/2004 IA/2/2004		SHOBHA JAGADEESH Vs NARAYANAMMA	KUMAR AND KUMAR
15	M.A. 110/2013 (ARGUMENTS.) IA/1/2013		Narayanappa Vs Adil Pasha	G.S. Balagangadhar
16	O.S. 1173/2017 (APPEARANCE OF PARTY) IA/1/2017 IA/2/2017		Kempaiah Vs Nanjamma	P R D
17	O.S. 658/2019 (APPEARANCE OF PARTY) IA/1/2019		Anjinappa Vs Munirajappa	K Shivashankar
3:00 P.M - 4:00 P.M				
18	O.S. 814/2019 (HEARING) IA/1/2019		Seema Agarwal Vs Chandrashekar B M	Raviprakash T
19	O.S. 866/2019 (HEARING) IA/1/2019		Shivaram K Vs Ashwini B	B S Shivakumar
20	M.C. 238/2019 (HEARING)		Beeralingaiah C Vs Chaithra	Venugopal
21	O.S. 1798/2019 (HEARING) IA/1/2019		Lavanya Vs Prabhakara Reddy K	Manjunatha
22	FDP 41/2019 (HEARING)		Channagowramma Vs Bylappa	V V
23	O.S. 1952/2019 (HEARING) IA/1/2019 IA/2/2019		MOHAMMED ARIF Vs MOHAMMED YACOOB	M M A
24	O.S. 103/2020 (HEARING) IA/1/2020		MUNINAGAMMA Vs ANANDA	L P
25	O.S. 132/2020 (HEARING)		Kempaiah Vs Sridhar B H	H C Shivaramu
26	R.A. 32/2020 (HEARING) IA/1/2020		Vijaya Kumari Vs Pttammani	Naveed Ahmed

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27	O.S. 816/2020 (HEARING) IA/1/2020		LAKSHMINARAYAN Vs NARAYANA B P	ABHINAV R
28	O.S. 1048/2020 (HEARING) IA/1/2020		MUNIYAMMA Vs VASANTHA	R G LAW ASSOCIATES
29	O.S. 1471/2017 (JUDGMENTS) IA/1/2017		Francis Vs Raju alias Pathi Raju	
30	O.S. 4/2010 (OBJECTIONs) IA/1/2010		NAGAPPA Vs MUNIVENKATAPPA @ ABBANNA	A.G.NAGARAJA EXPARTY
31	O.S. 1337/2013 (OBJECTIONs) IA/1/2013		Prakasha Vs Munivenkatappa alias Abbanna	
32	O.S. 710/2017 (OBJECTIONs) IA/1/2017 IA/2/2017		Vinod Kumar N Vs Jayaram P	K Suresh Desai
33	O.S. 916/2017 (OBJECTIONs) IA/1/2017		Muniyamma Vs Ramakka	
34	O.S. 1360/2018 (OBJECTIONs) IA/1/2018		Nanjamma Vs Somanath H R	M Venkataramanappa
35	R.A. 132/2013 (ARGUMENTS.) IA/1/2013		Ms Pavamanapura Vs Vikram K Udupa	H Maregowda
Cases listed below are adjourned due to Covid 19				
36	O.S. 1013/2009 (SUMMONS) IA/1/2009	16-02-2021	MANJUNATH Vs VENKAYA MUNIAYAPPA	H.NAGARAJA VV
37	R.A. 80/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013	16-02-2021	Abraham Joachim Vs The Manager	In Person
(O.S./0000836/2007)				
38	O.S. 852/2013 (SUMMONS) IA/1/2013	16-02-2021	Ammayamma alias Jayamma Vs Muddamma	K.Bhanu Prasad
39	FDP 29/2013 (SUMMONS)	16-02-2021	Anjanamma Vs Thirumalamma	B.G.Thammaiah
(O.S./0000705/2009)				

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40	O.S. 1385/2013 (SUMMONS) IA/1/2013 IA/2/2013	16-02-2021	Gowramma Vs Narasimha Murthy	S N R
41	O.S. 1841/2013 (SUMMONS) IA/1/2013	16-02-2021	Yellappa N Vs Ramesh B K	K c amarnath
42	O.S. 2031/2014 (SUMMONS) IA/1/2014	16-02-2021	Gayathri Vs Govindappa	M.T. HARISHA
43	O.S. 2086/2014 (SUMMONS) IA/1/2014	16-02-2021	Manjulamma S M Vs Akkamahadevamma	Srihari P V
44	O.S. 128/2015 (SUMMONS) IA/1/2015	16-02-2021	Srinivasa Vs Munithayamma	N.K NAIK and ASSOCIATES
45	O.S. 426/2015 (SUMMONS) IA/1/2015	16-02-2021	Muniyellappa Vs Chintanappa	B H N Associates
46	O.S. 780/2015 (SUMMONS) IA/1/2015	16-02-2021	Sunandamma Vs Pillanjinappa	B M R
47	M.A. 12/2018 (SUMMONS)	16-02-2021	Piraambhi Vs Prakash H V	M N Manohar
48	O.S. 502/2018 (SUMMONS) IA/1/2018	16-02-2021	Muniyamma Vs Munamma	P M Narayanaswamy
49	O.S. 731/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	16-02-2021	SAVITHA Vs VENKATAPPA	M. PRABHU
50	Misc 96/2018 (SUMMONS) IA/1/2018	16-02-2021	Anjinamma Vs Chikka Bandappa	Meenakshi
51	O.S. 1365/2018 (SUMMONS) IA/1/2018	16-02-2021	Ramakka Vs Nagamma	M Anand
52	O.S. 1467/2018 (SUMMONS) IA/1/2018	16-02-2021	Vijay Kumar V Vs Siddamma	K S Nataraj
53	O.S. 1579/2018 (SUMMONS) IA/1/2018	16-02-2021	Nagesh L S Vs Gowramma	RAMAMURTHY and ASSOCIATES

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54	O.S. 1706/2018 (SUMMONS) IA/1/2018	16-02-2021	Venkatamma Vs Narasamma	T L N
55	O.S. 1790/2018 (SUMMONS) IA/1/2018 IA/2/2018	16-02-2021	NAGAMMA Vs RAJANNA	ASHOK KUMAR B T
56	Misc 199/2018 (SUMMONS) IA/1/2018	16-02-2021	SAVARAMMA Vs KRISHNAPPA	DEVANANDA I
57	O.S. 1901/2018 (SUMMONS)	16-02-2021	BRAMARAMBIKE Vs SHIVALINGAMURTHY	SHIVAYOGI B HALLUR
58	O.S. 262/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	16-02-2021	Nagamma R Vs Savitha Ravishankar	P Srinivas
59	O.S. 286/2019 (SUMMONS) IA/1/2019	16-02-2021	Rajamma Vs Lakshamma	Vasanth Kumar B M
60	O.S. 348/2019 (SUMMONS) IA/1/2019	16-02-2021	Vanajakshi Vs Eramma	M Srinivas Gowda
61	O.S. 503/2019 (SUMMONS) IA/1/2019	16-02-2021	Narayanaswamy Vs Ramachandra	M V Venkatesh
62	O.S. 1789/2019 (SUMMONS)	16-02-2021	Vidhya Vachaspathi K Vs Paramesh	HAJIRA BI
63	EX 84/2019 (SUMMONS)	16-02-2021	Suwalal Jain Vs Jyothi	Puttaraju M H
64	Misc 221/2019 (NOTICE) IA/1/2019	16-02-2021	Gowramma Vs Lakshmidivi	Imbran
65	M.C. 10/2020 (NOTICE)	16-02-2021	Ramya Vs Raghu R	Susheela
66	M.C. 49/2020 (NOTICE) IA/1/2020	16-02-2021	Jayashree Vs Dinesh Diwakar	Shobha Bhavikatti
67	O.S. 786/2018 (HEARING) IA/1/2018	16-02-2021	Narayanaswamy V Vs Veeraswamy Reddy	B Vijay Shetty
68	O.S. 1091/2018 (A.D.R) IA/1/2018	16-02-2021	Madesh B M Vs Munithimmaiah B	Y V R

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69	M.C. 422/2019 (A.D.R)	16-02-2021	Bhavani alias Bojjalla Bhavani Vs NIL	Jamuna T B
70	O.S. 824/2005 (ISSUES.) IA/1/2005	16-02-2021	RAJAPPA Vs NARAYANAPPA	P. SHIVASHANKARA REDDY
71	O.S. 524/2004 (EVIDENCE.)	16-02-2021	NANJUNDAPPA Vs GANGAPPA	RL MYLARIAH ASSOCIATES
72	O.S. 128/2008 (EVIDENCE.) IA/1/2008	16-02-2021	ARASAPPA Vs HANUMA LAKSHMAMMA	YM N.R.NAIK
73	O.S. 1110/2008 (EVIDENCE.) IA/1/2008	16-02-2021	K M ANNAIAHAPPA Vs LAKSHMINARAYANAPPA	SRINIVAS KK
74	O.S. 52/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	16-02-2021	Raju Vs Suma	C D R
75	M.A. 121/2017 (ARGUMENTS.) IA/1/2017	16-02-2021	Mallikarjunaiah T. Vs Rajanna T.S.	
76	O.S. 821/2018 (SUMMONS) IA/1/2018	18-02-2021	Manjunath B Vs Imran Pasha	M R
77	O.S. 1529/2018 (SUMMONS) IA/1/2018	18-02-2021	Deepa A Vs Nagarathnamma	HARISH S.
78	O.S. 1597/2018 (SUMMONS) IA/1/2018	18-02-2021	Shankaranarayana S C Vs Lakshamma	V Vishwanath
79	O.S. 739/2019 (SUMMONS) IA/1/2019	18-02-2021	CHENNAPPA K Vs MUNIYAMMA	JAGADEESHACHARI
80	O.S. 1642/2019 (SUMMONS) IA/1/2019	18-02-2021	Sujatha Vs Girish Dikshith D	Ravi Kumar K
81	O.S. 887/2020 (SUMMONS) IA/1/2020	18-02-2021	RAJANNA T K Vs KEMPANNA	SURESH L
82	O.S. 943/2020 (SUMMONS) IA/1/2020	18-02-2021	NAGARAJ G N Vs RAMAIAH	P SURESH

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83	M.A. 68/2020 (NOTICE) IA/1/2020	18-02-2021	RADHAMMA Vs GANESHA M	RAMU K V
84	O.S. 1083/2020 (NOTICE) IA/1/2020	18-02-2021	SHRUTHI C N Vs RAMAIAH	M A NAVANEETH
85	O.S. 1517/2004 (HEARING) IA/1/2004	18-02-2021	N NAGARAJ Vs RUKMINIYAMMA	Y.R. SADASHIVA HGN
86	O.S. 1244/2013 (HEARING) IA/1/2013	18-02-2021	Venkatamma Vs Hanumakka	
87	O.S. 1525/2018 (HEARING) IA/1/2018	18-02-2021	Munivenkatamma Vs Munirathnamma	K.SHIVASHANKAR
88	EX 9/2019 (HEARING)	18-02-2021	Srinivasa Reddy H S Vs Chandra Shekar	M Prashanth
89	O.S. 514/2019 (HEARING) IA/1/2019 IA/2/2019	18-02-2021	MANASA Vs SHANTHAMMA	H M Anand Kumar
90	O.S. 66/2020 (HEARING)	18-02-2021	Hanumantharayappa Vs Chikkappaiah	K Muniraju
91	O.S. 987/2017 (ISSUES.) IA/1/2017	18-02-2021	Srinivasamurthy Vs Rajanna	M/s. A Shivarama

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<u>11:00 A.M - 12:00 P.M</u>				
OBECTION				
1	O.S. 1261/2016 (SUMMONS) IA/1/2016		Nagamma Vs Jayamma	
2	O.S. 1414/2016 (SUMMONS) IA/1/2016		Lakshamma B V Vs Venkatamma	Narasimhaiah G V
3	O.S. 1095/2017 (SUMMONS) IA/1/2017		Mallappa C M Vs Yellamma	Ravi B
WRITTEN STATEMENT				
4	O.S. 1373/2016 (SUMMONS) IA/1/2016 IA/2/2016		Devaraju R Vs Muninarayana H G	
5	FDP 15/2018 (NOTICE)		Venkatalakshamma Vs Krishnamma	S Srinivasa
6	O.S. 770/2010 (HEARING) IA/1/2010		R BHAGYLAKSHMI Vs PATEL RAMAIAH @ PATEL RAM	N.THIMMEGOWDA K.R.SRINIVASAPPA
7	O.S. 843/2010 (HEARING) IA/1/2010		SMT.CHANDRAMMA Vs SRI.NARAYANAPPA	CHANDRAIAH
8	O.S. 853/2010 (HEARING) IA/1/2010		NANJAPPA Vs MUNİYAPPA AND OTHER	M.T. NANAI DH
9	O.S. 476/2011 (HEARING)		ROJAMMA @ ROJI Vs ANTHONAPPA	G.R. SAMPANGAPPA
10	O.S. 624/2011 (HEARING) IA/1/2011		MUNIGANGAPPA AND OTHERS Vs CHIKKAMUNİYAPPA	OOVAIAH
11	O.S. 1119/2011 (HEARING) IA/1/2011 IA/2/2011		RATHNAMMA Vs MATHUKUTTY VAIDHYAN.K.K.	VISHWANATH
12	O.S. 994/2016 (HEARING) IA/1/2016		Leela Vs Anjinappa	Raghavendra
13	EX 68/2016 (HEARING)		Nagaprakash J V Vs Kousalya C R	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1447/2016 (HEARING) IA/1/2016		Chintamani N Jain Vs Thyagaraju H G	M/s H M D
15	O.S. 1217/2017 (HEARING) IA/1/2017		Lakshmamma Vs Hanumantharayappa	
16	O.S. 1409/2017 (HEARING) IA/1/2017		Ajay Giri Vs M/s Shell India Markets Private Limited	M Ramakrishna
17	O.S. 1473/2017 (HEARING) IA/1/2017		Nagaveni Vs Prema	
18	Misc 16/2018 (HEARING) IA/1/2018		Mamatha Vs Narasimha Reddy	Srinivas
19	O.S. 1476/2018 (HEARING) IA/1/2018 IA/2/2018		Hanuman Singh Vs Bhavani Singh	Hemanth Kumar
20	O.S. 827/2011 (ARGUMENTS.) IA/1/2011		VENKATAMMA Vs MUNIRAJAPPA	VEEMA REDDY AND ASSOCIATES K.H.L
12:00 P.M - 1:00 P.M				
21	O.S. 90/1998 (EVIDENCE.)		Honnamma Vs Gangaiah	
22	O.S. 1323/2005 (EVIDENCE.) IA/1/2005		MUNE GOWDA Vs R MUNIRAJU	CHENNARAYA REDDY S
23	O.S. 800/2011 (EVIDENCE.) IA/1/2011		RAMAIAH Vs RAJANNA	K.N.SRINIVASA A.M.CHANDRA KUMAR
24	O.S. 1364/2017 (EVIDENCE.) IA/1/2017		MAMATHA M P Vs PRAMILAMMA	N K Muniraju
PLNTF EVIDENCE				
25	O.S. 1278/2016 (EVIDENCE.) IA/1/2016		Naveen Jain Vs Narayanappa M	Sanjay H S
3:00 P.M - 4:00 P.M				
26	M.A. 102/2017 (NOTICE) IA/1/2017		Girish Vs Venkataramanappa	H Thimmappa

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27	Misc 183/2019 (NOTICE) IA/1/2019		Gowramma Vs Narasimhaiah alias Kuntanna	Basavanna M D
ISSUE CAUSE NOTICE				
28	EX 36/2019 (NOTICE)		Murali S R Vs Srinivasa M	T V Ramesh
29	R.A. 96/2018 (HEARING)		Nanjundappa Vs Veerabhadraiah	K C V
30	M.A. 29/2020 (HEARING) IA/1/2020		Narayan V Vs Venkate Gowda M	H M Ananda Kumar
31	M.C. 259/2020 (HEARING) IA/1/2020 IA/2/2020		MEKHALA R Vs NIL	RESHMA PAI
COMPLIANCE				
32	O.S. 1127/2013 (A.D.R) IA/1/2013 IA/2/2013		Kastoori Vs Theresamma	K.S.Mallikarjuna Reddy
33	R.A. 103/2013 (ARGUMENTS.) IA/1/2013		Narayanappa by Lrs Chowdamma Vs Narayanaswamy by his Lrs Gowramma	V.Chandrappa
(O.S./0000178/2001)				
34	O.S. 1658/2013 (ARGUMENTS.) IA/1/2013		Gowramma Vs Chikka Yerrappa	M D V
35	M.C. 111/2016 (ARGUMENTS.)		Tulasi alias Prameela Vs Hariprasad	
36	M.C. 226/2018 (ARGUMENTS.)		Nagaraj Vs Prabhavati	Kiran Kumar
37	O.S. 893/2017 (ORDERS.) IA/1/2017 IA/2/2017		Ramachandra P Vs Thomas Abraham	
Cases listed below are adjourned due to Covid 19				
38	O.S. 1279/2016 (ISSUES.) IA/1/2016	30-11-2020	Naveen Jain Vs Narayanappa	

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39	O.S. 415/2010 (SUMMONS)	22-12-2020	K M GOPALAKRISHNA Vs G L RATHNA	C.RAVIKUMAR SRI.M.R.
40	O.S. 463/2010 (SUMMONS)	22-12-2020	APPANNA GOWDA Vs KANTHAMMA	V.CHANDRAPPA
41	O.S. 502/2010 (SUMMONS) IA/1/2010 IA/2/2010	22-12-2020	GOVINDAPPA Vs VENKATACHALAPATHI	H.T.JAGANNATHA H.R.ANANTHA KRISHNAMURTHY
42	O.S. 1042/2010 (SUMMONS)	22-12-2020	DR.AIYASAMY AND OTHER Vs THASILDAR AND OTHERS	
43	O.S. 1125/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	22-12-2020	Manjula Vs Mukund.K	H.V.Subramanya
44	O.S. 1368/2013 (EVIDENCE.) IA/1/2013	22-12-2020	Venugopal A Vs Narayanappa C	M S Nandish
45	O.S. 1787/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	22-12-2020	Munithayamma, Rep. by GPA holder Shobha Vs Doddaiah	Ganapathi C V
46	O.S. 689/2011 (SUMMONS) IA/1/2011	23-12-2020	DEVARAJU Vs KOORLAPPA	
47	O.S. 1180/2011 (SUMMONS) IA/1/2011	23-12-2020	LAKSHMAMMA AND OTHERS Vs DEVARAJ AND OTHERS	A. KRISHNAMURTHY
48	O.S. 1321/2011 (SUMMONS) IA/3/2011 IA/4/2011 IA/1/2011 IA/5/2011 IA/2/2011	23-12-2020	RAVI Vs SUSHEELAMMA	VIJAYKUMAR
49	O.S. 1328/2011 (SUMMONS) IA/1/2011 IA/2/2011	23-12-2020	RAJAMMA Vs CHANNAMMA	M.MUNI REDDY.
50	O.S. 1439/2011 (SUMMONS) IA/1/2011	23-12-2020	AKKAYYAMMA Vs MARIYAMMA	V.VISHWANATH
PAPER PUBLICATION				
51	O.S. 781/2016 (SUMMONS)	23-12-2020	Pillamma alias Premamma Vs Ashwathamma	Chokkareddy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	O.S. 1765/2017 (A.D.R) IA/1/2017 IA/2/2017	23-12-2020	Bachhegowda H.M Vs Kantharaju	K P C
53	O.S. 676/2016 (ISSUES.) IA/1/2016	23-12-2020	Srinivas G V Vs Venkataramanappa	N K K
54	O.S. 1405/2016 (ISSUES.) IA/1/2016	23-12-2020	Muttamma Vs Sandhyagappa	
55	O.S. 1457/2016 (ISSUES.) IA/1/2016	23-12-2020	Gouri Shanker Gupta Vs Divya Gupta	N Sridhar
56	O.S. 90/2018 (ISSUES.) IA/1/2018	23-12-2020	Sandhya R Vs Vijayalakshmi M G	Siddaraju N
57	O.S. 1123/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	23-12-2020	Yashaswini Vs Lokesh Reddy.A	M.Y.Nagaraj
58	O.S. 129/2018 (EVIDENCE.) IA/1/2018	05-01-2021	Nandini B R Vs Nagarathnamma	D Sheshadri
59	Misc 17/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	05-01-2021	Arul Muthu Vs Thomas	K G Lakshmipahi
60	O.S. 956/2018 (EVIDENCE.) IA/1/2018	06-01-2021	Akkayamma Vs Pillamma	Vasanth Kumar B M
61	O.S. 1019/2018 (EVIDENCE.) IA/1/2018	06-01-2021	Lakshminarayanappa N Vs Bachanna T	B M Satish
62	O.S. 1114/2018 (EVIDENCE.) IA/1/2018	06-01-2021	Zameer Pasha Vs Saheen Taj	Rasheed Khan
63	O.S. 1149/2018 (EVIDENCE.) IA/1/2018	07-01-2021	Vignesh Raghu Vs M/s Unishire Housing LLP, Rep by Pratik K Mehta	Vasudeva Naidu
64	O.S. 196/2020 (EVIDENCE.)	07-01-2021	Jayamma Vs Muninarayanappa, Since dead by his LRs. 1(a) Byayamma	K Narayanaswamy
65	O.S. 1028/2017 (APPEARANCE OF PARTY) IA/1/2017	12-01-2021	Ramesh P Vs Srinivas Reddy	NARASIMHARAJU

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
66	O.S. 625/2013 (SUMMONS) IA/1/2013 IA/2/2013	23-01-2021	Krishnappa.M Vs Muniswamappa	V.Vishwanath
67	R.A. 93/2013 (SUMMONS) IA/1/2013	23-01-2021	Bruhath Bangalore Mahanagara Palike Vs Kurlappa	S N Prashanth Chandra
68	O.S. 1680/2013 (SUMMONS) IA/1/2013	23-01-2021	Munirajappa Vs Nanjamma	Babu
69	O.S. 1006/2016 (SUMMONS) IA/1/2016	23-01-2021	Venkatalakshmi, Rep. by SPA Holder Chandrashekar R Vs Pushpa	H H C
70	O.S. 1024/2016 (SUMMONS) IA/1/2016	23-01-2021	Muniyamma Vs Kannappa	Srinivas
71	O.S. 1144/2016 (SUMMONS) IA/1/2016	30-01-2021	Nandeeshwaraiah T R Vs Shankar T R	S B S
72	O.S. 1162/2016 (SUMMONS) IA/1/2016	30-01-2021	Muniyappa Vs Kannappa	
73	O.S. 1171/2016 (SUMMONS) IA/1/2016 IA/2/2016	30-01-2021	Kumareshan V K Vs Munirathna	
74	O.S. 1219/2016 (SUMMONS) IA/1/2016	30-01-2021	Mukundan N, Rep. by GPA holder Chandrasekaran N Vs Skandakumar N	Active Law
STEPS				
75	O.S. 1108/2016 (SUMMONS) IA/1/2016	30-01-2021	Archana Vs Chandrashekar	Srinivas
AWAIT SUMMON/NOTICE				
76	G and WC 5/2018 (NOTICE)	08-02-2021	MANIKANDAN Vs DIVYA C.P.	V. VIJAYASHEKARA GOWDA
77	M.A. 47/2018 (NOTICE) IA/1/2018	08-02-2021	Muneendra Babu Vs Jayaramu	Vasanth Kumar B M
78	R.A. 55/2018 (NOTICE) IA/1/2018	08-02-2021	Abdul Salam alias Sabber Vs Narayanagowda H K	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
79	Misc 94/2018 (NOTICE)	08-02-2021	M. Ramesh Vs Krishnappa	ALM
STEPS BY				
80	O.S. 993/2018 (NOTICE)	08-02-2021	Raja B Vs Krishnappa	Arjun Bonsle
81	Misc 14/2016 (NOTICE) IA/1/2016 IA/2/2016	09-02-2021	Rajashkekar H V Vs Somashekar H V	H R L
82	O.S. 727/2016 (NOTICE) IA/1/2016	09-02-2021	Krishnappa Vs Ashwathappa	Lakshmi Iyenger
AWAIT SUMMON/NOTICE				
83	Misc 100/2017 (NOTICE) IA/1/2017	09-02-2021	Rajeshwari Vs Velliyamma	K R P
84	Misc 14/2018 (NOTICE) IA/1/2018	09-02-2021	Jayamma Vs Sarojamma	M S Shivakumar
STEPS BY				
85	R.A. 95/2016 (NOTICE)	09-02-2021	LAKSHMAMMA Vs R. KRISHNAPPA	
86	Misc 2/2018 (NOTICE) IA/1/2018	09-02-2021	Jahinabi by LRs Sharpunnisa Vs Sab Syyad Ahamad	Muniraj
STEPS				
87	O.S. 765/2011 (SUMMONS)	11-02-2021	CHANDRAKALA Vs MAREGOWDA	A.MUNIRAJU EXPARTE
88	O.S. 757/2016 (SUMMONS)	11-02-2021	Sampagamma Vs Narayanappa	K S Shivakumar
89	O.S. 761/2016 (SUMMONS) IA/1/2016 IA/2/2016	11-02-2021	Shaddi Begem Vs Khamrunnisa	K M V
90	O.S. 1333/2016 (SUMMONS) IA/1/2016	12-02-2021	Sonnappa Vs Lakshmamma	
91	O.S. 1354/2016 (SUMMONS) IA/1/2016	12-02-2021	Muniraju M Vs Shamaraju S	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
92	O.S. 851/2017 (SUMMONS) IA/1/2017	12-02-2021	Patalappa C since dead by Lrs Vs Poonaswamappa	
93	O.S. 971/2017 (SUMMONS)	12-02-2021	Suresh Vs Harpal Singh Puri	Y C S
94	O.S. 1011/2017 (SUMMONS) IA/1/2017 IA/2/2017	12-02-2021	Loganathan T Vs Susheelamma	Chetan Kumar
95	O.S. 1043/2017 (SUMMONS) IA/1/2017	12-02-2021	Shilpa Vs Gowramma	Bala Reddy R
96	O.S. 1337/2017 (SUMMONS) IA/1/2017 IA/2/2017	15-02-2021	Munikrishna Vs Papamma	
97	R.A. 63/2017 (SUMMONS) IA/1/2017	15-02-2021	Nageena Vs Nageena Taj	T M C
98	O.S. 1603/2019 (SUMMONS) IA/1/2019	15-02-2021	Saraswathi V R Vs Muniyappa V R	G M Shivakumar
99	O.S. 1619/2019 (SUMMONS) IA/1/2019	15-02-2021	Gundamma alias Nagaveni Vs Chowdamma	M J Ramu
100	O.S. 1753/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-02-2021	Anjanamma S Vs Ramanjanappa	A G S
101	O.S. 1778/2019 (SUMMONS)	15-02-2021	Corporation Bank, White Field Branch, Rep. by C N Appaji Vs M/s M C Concrete Blocks, Rep. by Manohar M	T M J
102	O.S. 1805/2019 (SUMMONS) IA/1/2019	15-02-2021	AMARAVATHI V Vs VENKATASWAMY T	H K SHIVARAJ
SS TO DEFT. BY RPAD				
103	O.S. 1639/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-02-2021	NAGALAKSHMI G Vs GUNDAPPA	ASHOK K L
104	M.C. 183/2019 (NOTICE)	15-02-2021	Subramani alias Subbachari S L Vs Jyothi B	Manjunath

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
105	M.C. 188/2019 (NOTICE)	15-02-2021	Sangeetha B Vs Azthagupandi M	K V S
106	Misc 138/2019 (NOTICE)	15-02-2021	Chandan H D Vs Venkataramanappa T V	S Gangadhara Aithal
107	Misc 168/2019 (NOTICE) IA/1/2019 IA/2/2019	15-02-2021	Arthi B N Vs Sujatha	Annamariayappa
108	M.C. 346/2019 (NOTICE)	15-02-2021	Chalamalasetty Satish Ram Kumar Vs Koppaka Bhargavi	Sanjay Kumar
109	Misc 207/2019 (NOTICE)	15-02-2021	M/s Jamnalal Bajaj Seva Trust, Rep. PA Holder Colonel Bala Kumar Nair Vs Jayaram A S	N Shankaranarayana Bhat
110	EX 82/2019 (NOTICE)	15-02-2021	Rajyalakshmi Vs Jayaramaiah	S G R
111	R.A. 28/2020 (NOTICE) IA/1/2020	15-02-2021	Manorama Vs Vajramma	N Suryanarayana
112	M.C. 238/2020 (NOTICE)	15-02-2021	RAJESH KESWANI Vs SONAM MOOLCHANDANI	SUDHINDRA BHAT
113	O.S. 1472/2016 (SUMMONS) IA/1/2016	16-02-2021	Bade Sab Vs Madar Sab	K K M
114	O.S. 1490/2016 (SUMMONS) IA/1/2016 IA/2/2016	16-02-2021	KRISHNAMURTHY A Vs JAYARAM	S.N. PRASHANTH CHANDRA
115	O.S. 1520/2016 (SUMMONS) IA/1/2016	16-02-2021	Narasamma Vs Murthy N	
116	O.S. 980/2017 (SUMMONS)	16-02-2021	Ameer Sab Vs Kasim Sab	K Muniraju
117	O.S. 1296/2017 (SUMMONS) IA/1/2017	16-02-2021	Rudrappa C M Vs Prakash N	V Anand
118	Misc 119/2017 (SUMMONS)	17-02-2021	The Mysore stoneware pipes and potteries ltd. Vs Rajamma	Venkatesha C

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
119	O.S. 280/2018 (SUMMONS) IA/1/2018 IA/2/2018	17-02-2021	Hariprasad S P Vs Parvatamma	G Manivannan
120	O.S. 1104/2018 (SUMMONS) IA/1/2018	17-02-2021	Madduramma Vs Anjinappa	H V Ramachandra
121	O.S. 1838/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-02-2021	Ramesh Vs Munegowda	L Mahesh
122	O.S. 1870/2019 (SUMMONS) IA/1/2019	17-02-2021	NARASAMMA Vs RAMALAKSHMAMMA	RAVI M
123	O.S. 169/2020 (SUMMONS) IA/1/2020	17-02-2021	Hemanth R Vs Krishnappa R	D S S
124	M.C. 45/2020 (SUMMONS)	17-02-2021	Veeresh Kumar Vs Aruna J N	S Nagaraja
125	O.S. 281/2020 (SUMMONS) IA/1/2020	17-02-2021	KRISHNA REDDY Vs APPANNA	SHIVARAJ M K
126	O.S. 391/2020 (SUMMONS) IA/1/2020	17-02-2021	Krishnamurthy Vs Hanumakka	M shivaPrakash
127	O.S. 549/2020 (SUMMONS) IA/1/2020	17-02-2021	Munirathnamma K Vs Muniraju K	MANJUNATH G. KANDEKAR
SS TO DEFT. BY RPAD				
128	O.S. 188/2019 (SUMMONS) IA/1/2019	17-02-2021	M/s LGCL Urban Homes Private Limited, Rep. Kiran Kumar Vs Jangama Reddy	B S R
129	FDP 21/2018 (NOTICE)	18-02-2021	Shashikala M Vs Muniyappa alias Chikkappaiah, Since dead by his LRs. Ramakka alias Thayamma	K Shivashankar
130	M.A. 109/2019 (NOTICE) IA/1/2019	18-02-2021	Venkatamma Vs Ramesh N S	B R P
131	Misc 1/2020 (NOTICE) IA/1/2020	18-02-2021	Venkataswamy H C Vs Venkatesh B R, Since Dead by Lrs 1(a) Sujatha	B S R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
132	Misc 3/2020 (NOTICE)	18-02-2021	Ganga Lakshamma Vs Jayamma	N C Narayana
133	Misc 7/2020 (NOTICE)	18-02-2021	Bhagyalakshmi Vs Gowramma	D R P Babu
134	Misc 33/2020 (NOTICE)	18-02-2021	RANGAMMA Vs GANGAHANUMAIAH K	AVINASH M M
135	M.C. 147/2020 (NOTICE) IA/1/2020	18-02-2021	NARESH RAO N Vs LATHA R	SATEESH CHANDRA K V
AWAIT SUMMON/NOTICE				
136	M.A. 110/2019 (NOTICE) IA/1/2019	18-02-2021	Venkatamma Vs Ramesh N S	B R P
137	M.C. 428/2019 (NOTICE)	18-02-2021	SANTHOSH K Vs DIVYA	PRAVEEN BAL RAJ C
138	O.S. 1586/2019 (SUMMONS) IA/1/2019 IA/2/2019	19-02-2021	Susheela S N Vs Sudharshan S N	S Nagaraj
SS TO DEFT. BY -SERVICE				
139	O.S. 881/2020 (SUMMONS) IA/1/2020	19-02-2021	SAROJAMMA Vs RAVI S A	G N JANARDHANA
STEPS				
140	O.S. 903/2019 (SUMMONS) IA/1/2019	19-02-2021	Mallamma Vs Narendra Babu T	N G G
141	O.S. 15/2020 (SUMMONS) IA/1/2020 IA/2/2020	19-02-2021	Ningamma Vs Veena M R	K A Harish
142	G and WC 20/2017 (NOTICE) IA/1/2017	19-02-2021	THIRUMALA RAO KOTHALURU Vs KOTHSLURU BUJJAMMA	V.N.KUMAR

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **17.11.2020**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) OS. 1412/2006 2) OS. 5/2012 3) OS. 1131/2014 4) Misc. 11/2016 5) OS. 690/2017</p> <p><u>HEARING</u></p> <p>6) OS. 156/2006 7) OS. 1170/2006 8) OS. 2498/2006 9) OS. 373/2008 10) OS. 1163/2008 11) OS. 1594/2008 12) OS. 2122/2008 13) OS. 294/2010 14) OS. 446/2010 15) OS. 182/2011</p>	<p><u>HEARING</u></p> <p>16) OS. 736/2011 17) OS. 848/2011 18) OS. 872/2011 19) OS. 1147/2011 20) OS. 508/2012 21) OS. 927/2012 22) OS. 1003/2012 23) OS. 1150/2012 24) OS. 1434/2012 25) OS. 784/2014 26) Ex. 27/2014</p> <p><u>ARGUMENTS</u></p> <p>27) OS. 1121/2011 28) MA. 57/2012 29) OS. 1772/2015 30) OS. 777/2017</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
17.11.2020**

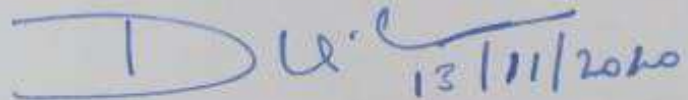
Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S.952/2014 2. O.S.748/2017 3. O.S. 230/2011 4. O.S.1602/2013 5. O.S. 879/2015 6. O.S. 324/2011 7. O.S. 327/2011	To hear on IAs 1. O.S.1916/2018 2. O.S.124/2011 3. O.S. 387/2011 4. O.S. 507/2013 5. O.S. 437/2010 6. R.A. 134/2013
Evidence	Evidence
1. O.S. 361/2011 2. O.S. 1741/2017 3. O.S. 411/2018 4. O.S. 23/2013 5. O.S. 1266/2012 6. O.S. 205/2013	

IV ASCJ 13.11.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 17.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
Case No.		Stage	Case No.		Stage
1	OS. 850/2013	Hearing	1	OS. 877/2013	Hearing
2	OS. 1364/2008	Evidence	2	OS. 1095/2013	Hearing
3	Misc. 99/2012	Evidence	3	OS. 1036/2015	Hearing
4	OS. 778/2013	Evidence	4	OS. 1234/2015	Hearing
5	OS. 888/2013	Evidence	5	OS. 1959/2015	Hearing
6	OS. 1103/2013	Evidence	6	OS. 914/2016	Hearing
7	OS. 1166/2013	Evidence	7	OS. 915/2016	Hearing
8	OS. 1556/2013	Evidence	8	FDP. 43/2015	Arguments
9	OS. 1628/2013	Evidence	9	OS. 41/2012	Pre conciliation for E-Lok Adalath
10	OS. 1643/2013	Evidence	10	OS. 60/2012	Pre conciliation for E-Lok Adalath
11	OS. 1584/2015	Evidence	11	OS. 251/2012	Pre conciliation for E-Lok Adalath
12	OS. 470/2001	Arguments	12	OS. 484/2012	Pre conciliation for E-Lok Adalath
13	OS. 2143/2006	Arguments	13	OS. 1372/2012	Pre conciliation for E-Lok Adalath
14	OS. 1332/2008	Arguments	14	OS. 1746/2013	Pre conciliation for E-Lok Adalath
15	OS. 2041/2008	Arguments	15	OS. 467/2015	Pre conciliation for E-Lok Adalath


13/11/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 17-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	M.A. 66/2020 (HEARING) IA/1/2020		Sundararam Reddy Vs Sharada Estates Pvt. Ltd.	R Narayana Swamy and Associates
2	O.S. 1213/2020 (HEARING) IA/1/2020 IA/2/2020		YASHODHAMMA Vs NARAYANASWAMY B	B RAVINDRA
3	O.S. 590/2006 (EVIDENCE.) IA/1/2006		GUNDEGOWDA Vs KANTHAMMA	SHIVAKUMAR M.S.
4	O.S. 1068/2007 (EVIDENCE.) IA/1/2007		SHASHIBUSHAN Vs SHIVAMMA	NAGAI AH M.B.CHANDRA CHOODA
5	O.S. 1431/2007 (EVIDENCE.) IA/1/2007		ANJANAPPA Vs DODDANNA	K.B.VENKAT REDDY KEMPANNA
CROSS EXAMINATION OF DW				
6	O.S. 269/2007 (EVIDENCE.) IA/1/2007 IA/2/2007		THIMMA REDDY Vs VENKATAPPA	B.RAMESH
CROSS EXAMINATION OF PW				
7	O.S. 755/2007 (EVIDENCE.) IA/1/2007		MUTHU RAJA Vs MUDDAPPA	D.V. CHANDRASHEKAR REDDY K U J ADVOCATE
8	EX 87/2009 (ARGUMENTS.)		G.P.R.HOUSING PRIVATE LTD Vs P S RANGANATHAN	
9	M.A. 18/2014 (ARGUMENTS.) IA/1/2014		Mahadevamma L M Vs Patel Anjanappa	Ramachandra
10	O.S. 616/2014 (ARGUMENTS.) IA/1/2014		Munithayamma alias Gujjamma Vs Chikkanalla alias Nallappa	Srinivas Gowda
<u>3:00 P.M - 4:00 P.M</u>				
11	O.S. 100/2002 (HEARING)		R.DWARKANATH Vs M.KRISHNAMURTHY	PUTTARAJU.P EXPARTE
12	O.S. 1090/2006 (HEARING) IA/1/2006		H T RENUKAMMA Vs GANGANARASAMMA	PRADEEP NAIK
13	O.S. 1204/2006 (HEARING) IA/1/2006		MANJULA Vs PAPAMMA	NARAYANA SWAMY R. AJESH KUMAR

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
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Cause List Date: 17-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1531/2006 (HEARING) IA/1/2006		RATHNAMMA Vs M GOPALA REDDY	K.H.THIMMEGOWDA
15	O.S. 1605/2006 (HEARING) IA/1/2006		S V VENKATASWAMY Vs KRISHNAPPA	S.K.SRINIVAS
16	O.S. 690/2007 (HEARING) IA/1/2007		PANCHALINGAIAH Vs PILLAMMA	G.J. ASSOCIATES
17	O.S. 466/2014 (HEARING) IA/1/2014		Rama Vs Narayanappa H M	Ramamohan
18	O.S. 841/2014 (HEARING) IA/1/2014 IA/2/2014 IA/3/2014		Elizabeth Vs Mariyamma	G.D.Ashwathanarayana
19	ELEC.C 1/2017 (ARGUMENTS.) IA/1/2017		Shruthi R Vs The Election Commissioner	M S B
Cases listed below are adjourned due to Covid 19				
20	O.S. 633/2020 (SUMMONS) IA/1/2020	21-12-2020	BYRAIAH Vs CHENNAIAH	N ANJAN GOWDA
21	O.S. 762/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	21-12-2020	RAMESH N Vs THIMMAIAH	K S NANDISH AND BABU ASS
22	O.S. 1032/2020 (SUMMONS) IA/1/2020 IA/2/2020	21-12-2020	MANJUNATH T Vs GANGARAJU	M RAJESH
23	O.S. 493/2017 (EVIDENCE.) IA/1/2017	21-12-2020	Venkatesh N Vs Lakshman S	K V Chandra Reddy
24	O.S. 747/2017 (EVIDENCE.) IA/1/2017	21-12-2020	Nagaraju G D Vs Pasty Stella	
25	O.S. 1302/2006 (OBJECTIONs) IA/1/2006	21-12-2020	G JAYARAMAIAH Vs ARASAMMA	V.VIJAYASHEKARA GOWDA
26	O.S. 1792/2006 (OBJECTIONs) IA/1/2006	21-12-2020	SHANTHAMMA Vs THIMMAIAH	SHIVASHANKAR. K.
27	O.S. 983/2020 (SUMMONS) IA/1/2020	22-12-2020	VENKATAPPA Vs DYAVAPPA B	M VENKATASWAMY

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 17-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	M.C. 193/2020 (NOTICE)	22-12-2020	KUMARASWAMY PILLAY ALIAS KUMARASWAMI PRAKASH PILLAY Vs DEVIKA KUMARASWAMI PILLAY ALIAS DEVIKA VENUGOPAL PILLAY	V VINAYAK PAI
29	O.S. 1181/2008 (EVIDENCE.) IA/1/2008	22-12-2020	M RAMESH Vs B K SRINIVAS	
30	O.S. 1431/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	23-12-2020	SAMPANGI Vs CHITRA.E	JAYARAJ and ASSOCIATES NG
31	O.S. 1021/2012 (EVIDENCE.) IA/1/2012	23-12-2020	R.Kamamma Vs R.Nanjappa	M.C.Veerabhadraiah
32	O.S. 51/2014 (EVIDENCE.) IA/1/2014	23-12-2020	Nanjamma Vs Doddanarasamma	V C G
33	O.S. 117/2014 (EVIDENCE.) IA/1/2014	02-01-2021	Jayalakshmi Vs Akkayamma	K N N Rao
34	O.S. 928/2014 (EVIDENCE.) IA/1/2014	02-01-2021	Harish K C Vs Kempamma	Rajeswara P N
35	O.S. 1216/2014 (EVIDENCE.) IA/1/2014	02-01-2021	Arun Kumar Vs Srinivasulu	Chandrashekar
36	O.S. 727/2006 (APPEARANCE OF PARTY)	02-01-2021	JAGADEESHA Vs HIMAKANTA	SARATCHANDRA BIJAI RAMANUJAM
37	O.S. 599/2009 (EVIDENCE.) IA/1/2009	04-01-2021	N SURENDRA BABU Vs BASAVARAJA	R.PURUSHOTHAM MFP
38	Misc 5/2017 (EVIDENCE.)	04-01-2021	Shivamma Vs M/s Prestige Constructions	
39	O.S. 1450/2008 (SUMMONS) IA/1/2008	06-01-2021	RUKKAMMA Vs GOWRAMMA	K.C.AMARNATH D1 TO 16 - SRI.V.VIJAYASHEKARA GOWDA
40	O.S. 1517/2008 (SUMMONS) IA/1/2008	06-01-2021	SAROJAMMA Vs MUNIVENKATAMMA	N.RAMAKRISHNA VTV - D1 TO D2
41	O.S. 1772/2008 (SUMMONS) IA/1/2008	06-01-2021	GOWRAMMA Vs RUKKAMMA	V.VIJAYASHEKARA GOWDA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	O.S. 1918/2008 (SUMMONS) IA/1/2008	06-01-2021	DHANALAKSHMAMMA Vs K.B. MUNISWAMY REDDY	T.N.SATHYANARAYANA RAO MJA
43	M.V.C. 597/2015 (EVIDENCE.)	06-01-2021	MANJULA BAI Vs THE MANAGING DIRECTOR, APSRTC	K. KRISHNA MURTHY
44	M.V.C. 628/2015 (EVIDENCE.)	06-01-2021	D.SELVAKUMAR Vs THE MANAGING DIRECTOR, APSRTC	K. KRISHNA MURTHY
45	M.V.C. 744/2015 (EVIDENCE.)	06-01-2021	GOPALAKRISHNA GOKULE Vs THE MANAGER DIRECTOR, APSRTC	K. KRISHNAMURTHY
46	O.S. 207/2009 (SUMMONS) IA/1/2009	07-01-2021	SHANTHAMMA Vs C BASAVARAJAIAH	MOHAN .S.
47	EX 65/2009 (SUMMONS)	07-01-2021	H NARAYANAPPA Vs GOVINDAMMA	S.SURENDRA C.NAGESHA
48	O.S. 663/2009 (SUMMONS) IA/1/2009	07-01-2021	G MANJULA Vs HONNAMMA	S.R.DESHPANDE
49	O.S. 667/2009 (SUMMONS) IA/1/2009	07-01-2021	YESHOWDAMMA Vs BEERAPPA	VISHWANATH REDDY ABSENT
50	O.S. 763/2009 (SUMMONS) IA/1/2009	07-01-2021	B M SUVARNA KUMARI Vs BASAVARAJAMMA @ PUTTAMMA	
51	O.S. 873/2009 (SUMMONS) IA/1/2009 IA/2/2009	07-01-2021	CHANDRAKALA Vs M MUNIYAPPA	H.M.DIVAKAR
52	P and SC 14/2009 (SUMMONS)	07-01-2021	KUMARI Vs NIL	
53	FDP 34/2009 (SUMMONS)	07-01-2021	SHANTHAMMA Vs CHANDRAPPA	K.SREERANGARAJAN R1 ABSENT
54	O.S. 770/2011 (SUMMONS)	08-01-2021	MUNISHAMAPPA Vs NARAYANAMMA	S.N. MANJUNATHA
55	O.S. 1036/2011 (SUMMONS) IA/1/2011	08-01-2021	ANJINAPPA Vs SHARADAMMA	MARIAPPA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 17-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	O.S. 111/2012 (SUMMONS) IA/1/2012	08-01-2021	ASHA BI Vs T.BABJAN	L.CHANDRA SHEKAR
57	O.S. 1056/2012 (SUMMONS) IA/1/2012	08-01-2021	Radhamma Vs Venkataramanappa	M.V. VENKATESH
58	O.S. 1581/2012 (SUMMONS) IA/1/2012	08-01-2021	Nagaraj Vs Thippanna.M.A	Imran Pasha
59	O.S. 119/2014 (SUMMONS) IA/1/2014	11-01-2021	Rathnamma Vs Sonnamma	Channakrishna and Associates
60	O.S. 421/2014 (SUMMONS) IA/1/2014	11-01-2021	Revamma Vs Gowramma	Nagesh
61	O.S. 493/2014 (SUMMONS) IA/1/2014	11-01-2021	Venkataramanappa C Vs Muniraju C	Deshpande
62	O.S. 534/2014 (SUMMONS) IA/1/2014 IA/2/2014	11-01-2021	Venkataramaiah B V Vs Subbarathnamma	H V S
63	R.A. 48/2014 (SUMMONS) IA/1/2014	11-01-2021	Doddamunishamappa Vs Chikkamunisamappa	A V V
64	M.C. 25/2014 (SUMMONS)	11-01-2021	Vinod K S Vs Kalavathi	Indo Legal
65	O.S. 1166/2014 (SUMMONS) IA/1/2014	11-01-2021	Muniyappa Vs Muni Venkatappa	M R V
66	O.S. 1372/2014 (SUMMONS) IA/1/2014	11-01-2021	Ravikumar J Vs Jayaram S	Nalina
67	Misc 40/2014 (SUMMONS) IA/1/2014	12-01-2021	Munilakshmi M Vs Purushotham B	Ramesh Adhithy
68	O.S. 1785/2015 (SUMMONS) IA/1/2015	12-01-2021	Anil Babu M Vs Chinnamma	D R Babu
69	O.S. 522/2020 (SUMMONS)	12-01-2021	Corporation Bank, Rajanakunte Branch, Rep. by Madhangi B Vs Prasad K G	Shivashankar A
70	O.S. 1192/2005 (HEARING) IA/1/2005	13-01-2021	MUNIYAMMA Vs VENKATAMMA	S V RAMACHANDRAPPA BU ADVOCATE

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	O.S. 975/2006 (HEARING) IA/1/2006 IA/2/2006	13-01-2021	RAMAKKA Vs ANAND REDDY	SHANKAR .S. BHAT
72	O.S. 554/2007 (HEARING) IA/1/2007 IA/2/2007	13-01-2021	VENKATASWAMAPPA Vs PILLAPPA	SHIVASHANKAR.K.
73	O.S. 718/2007 (HEARING) IA/1/2007 IA/2/2007 IA/3/2007	13-01-2021	C GANGARAJU Vs CHENNARAYAPPA	D.R.RAJASHEKHARAPPA
74	O.S. 833/2009 (HEARING) IA/1/2009	13-01-2021	RENUKA Vs S KESHAVA REDDY	N.RAMAKRISHNA
75	O.S. 1294/2009 (HEARING) IA/1/2009	13-01-2021	THANAMMA Vs A PRITHVIRAJ	S.G.RAMAKRISHNA V B SHIVAKUMAR
76	O.S. 895/2011 (HEARING) IA/1/2011 IA/2/2011 IA/3/2011	19-01-2021	NALINI Vs KRISHNA REDDY	G.J ASSOCIATES MER
77	O.S. 224/2012 (HEARING) IA/1/2012	19-01-2021	YASHODAMMA Vs VENKATESH	JAGADEESHACHARI
78	O.S. 182/2014 (HEARING) IA/1/2014	19-01-2021	Gowramma Vs Munirathnamma	Samatha
79	O.S. 348/2014 (HEARING) IA/1/2014	19-01-2021	Anwar Ulla Shariff Vs Nisar Ahmed	
80	O.S. 350/2014 (HEARING) IA/1/2014 IA/2/2014	19-01-2021	Papamma Vs Bharathi	C S
81	O.S. 763/2014 (HEARING) IA/1/2014 IA/2/2014	19-01-2021	Gowramma Vs Pillappa C	B E S
82	O.S. 709/2017 (HEARING) IA/1/2017	19-01-2021	Shivakumar M B Vs Thimmakka	S Vema Reddy
83	O.S. 42/2015 (ISSUES.) IA/1/2015	20-01-2021	Lokesh Vs Devaraj alias Papaiah	AMR BABU.M
84	O.S. 44/1991 (SUMMONS)	22-01-2021	Bhange Muniyappa Vs Chikka Muniyappa	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 17-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
85	O.S. 541/2003 (SUMMONS) IA/1/2003 IA/2/2003 IA/3/2003	22-01-2021	VIJAYA DHARIWAL Vs EERATHIPPAIAH	P.D SURANA
86	EX 177/2003 (SUMMONS)	22-01-2021	MAHARASHTRA APEX CORPORATION LTD MANIPAL Vs NAVEEN TEXTILES LTD AND OTHERS	RAGHAVENDRA RAO K BSK
87	O.S. 922/2003 (SUMMONS) IA/1/2003 IA/2/2003	22-01-2021	VIJAYA DHARIWAL Vs EERA THIPPAIAH	P. D. SURANA
88	O.S. 2350/2005 (SUMMONS) IA/1/2012	22-01-2021	Rajamma Vs Geetha V B	
89	O.S. 1335/2006 (SUMMONS) IA/1/2006	22-01-2021	S A VEERABHADRAIAH Vs S SREENIVASA MURTHY	G.A.VISHWANATH REDDY
90	O.S. 1336/2006 (SUMMONS) IA/1/2006	22-01-2021	S A RUDRARADHYA Vs S SREENIVASA MURTHY	G.A.VISHWANATH REDDY
91	O.S. 1337/2006 (SUMMONS) IA/1/2006	22-01-2021	S A REVENASIDDAPPA Vs S SREENIVASA MURTHY	G.A.VISHWANATH REDDY
92	O.S. 267/2012 (SUMMONS) IA/1/2012	27-01-2021	NAGARATHNAMMA Vs LAKSHMAMMA	R.V.NARAYANA SWAMY
93	M.A. 30/2015 (HEARING) IA/1/2015	02-02-2021	Gopi M Vs Shukladevi P	N R R
94	O.S. 1702/2016 (HEARING) IA/1/2016 IA/2/2016	02-02-2021	Krishnamurthy M Vs Muniyappa	
95	O.S. 1801/2016 (HEARING) IA/1/2016	02-02-2021	M N Somashekar Reddy Vs Rukmini N	
96	FDP 9/2017 (HEARING)	02-02-2021	Narayanappa Vs Ramaiah, Since dead by his LRs	V Viwanath
97	O.S. 561/2014 (SUMMONS) IA/1/2014	03-02-2021	Dhanalakshmi Vs Shamanna	
98	O.S. 597/2014 (SUMMONS) IA/1/2014	03-02-2021	Muniyamma Vs Hanumantharayappa	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
99	O.S. 861/2014 (SUMMONS) IA/1/2014	03-02-2021	Mallesh Vs Nagamma	Samatha Adv.,
100	O.S. 1440/2014 (SUMMONS) IA/1/2014	03-02-2021	Munivenkatamma Vs Katappa	K Shivashankar
101	O.S. 1485/2014 (SUMMONS) IA/1/2014	03-02-2021	Siddamma Vs Munibhatyamma	Harish M
102	Misc 41/2015 (SUMMONS) IA/1/2015 IA/2/2015	04-02-2021	Venkatamma Vs Gowramma	Allah Bakesh
103	O.S. 1815/2016 (SUMMONS) IA/1/2016	04-02-2021	Hanumakka Vs Hanumanthaiah K G	P V N
104	FDP 1/2017 (SUMMONS)	04-02-2021	State Bank of India Vs Venkateshappa M	P Muniraju
105	O.S. 235/2017 (SUMMONS) IA/1/2017	04-02-2021	SRINIVAS Vs GADIGANA HALLI VENKATARAMANAPPA	
106	O.S. 526/2017 (SUMMONS) IA/1/2017	04-02-2021	RASOOL SAB Vs Syed Madin Sab	T Chandrappa
107	O.S. 714/2017 (SUMMONS) IA/1/2017	04-02-2021	Prajwal P S Reddy Vs Sudhanva Reddy Y P	
108	O.S. 464/2015 (A.D.R) IA/1/2015 IA/2/2015	06-02-2021	Sumithramma Vs The Norbetine Fathers Society	L. SUBRAMANI
109	O.S. 1476/2012 (ISSUES.) IA/1/2012	06-02-2021	Jayalakshamma Vs Muniyellappa	S.M.Byregowda
110	O.S. 101/2017 (ISSUES.) IA/1/2017	06-02-2021	Manjunatha Vs Byayamma	A Lourdu Mariyappa
111	O.S. 444/2017 (ISSUES.) IA/1/2017	06-02-2021	Gowramma Vs Muniyappa	M Rajesh
112	O.S. 1768/2008 (OBJECTIONs) IA/1/2008	16-02-2021	G R VENKATAREDDY Vs MUNIREDDY	K.VENKATAMUNIO SETTY
113	O.S. 556/2009 (OBJECTIONs) IA/1/2009	16-02-2021	VENKATESH Vs GANGANNA	IP SJC BKM